

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(25) C.P.(IB)-445(MB)/2019

CORAM:

SHRI RAVIKUMAR DURAISAMY
Member (Technical)

SHRI RAJASEKHAR V.K
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **06.02.2020**

NAME OF THE PARTIES: HNG Float Glass Ltd.

V/s

Renovations United LLP

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the parties present.
2. List this matter on **10.02.2020** for further hearing.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

06.02.2020
Sushil

Sd/-

RAJASEKHAR V.K
Member(Judicial)